

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

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ORDER SHEET
ORDERS OF THE TRIBUNAL**

14.8.2012

CP No.32/2012 (OA No.262/2011)

**Mr. Ashish Sharma, counsel for the applicant
Mr. Mukesh Agarwal, counsel for respondents**

**The learned counsel appearing for the respondents submits
that the order passed by this Tribunal has been complied with vide
order dated 8.8.2012, which statement has not been disputed by the
learned counsel appearing for the applicant.**

**In view of above development this Contempt Petition does
not survive and the same is accordingly dismissed. Notices issued to
the respondents are discharged.**

Anil Kumar
**(Anil Kumar)
Admv. Member**

R/

K.S.Rathore
**(JUSTICE K.S.RATHORE)
Judl. Member**